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ITEM NO.MM-1

Court No.10

SECTION IIA

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (Crl) No(s).5663/2011

(From the judgement and order dated 02/05/2011 in CRLR No.713/2011, of The
HIGH COURT OF M.P AT JABALPUR)

RAMESH KUMAR SONI

Petitioner(s)

VERSUS

STATE OF MADHYA PRADESH

Respondent(s)

Date: 29/11/2012 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE T.S. THAKUR

HON'BLE MRS. JUSTICE GYAN SUDHA MISRA

For Petitioner(s) Ms. June Chaudhary, Sr. Adv.
Dr. Kailash Chand, Adv.

For Respondent(s)

UPON hearing counsel the Court made the following
O R D E R

List on 03.12.2012.

| (Shashi Sareen)
| Court Master

| | (Veena Khara)
| | Court Master

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